

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE (DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 23/81 HELD ON 07.09.2010.

The Meeting No. 23/81 of Norms Committee-II was held on 07.09.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
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1.	Sh. A.K.Mishra, Asstt. Director	M/o Steel
2.	Sh. Gajraj Singh, Sr. D.O.	DHI
3.	Sh. S.K. Jain, DO	DIPP
4.	Sh. Raman Kumar, FTDO	DGFT

1	Case No.:1/23/81-ALC2/2010	Party Name:CODINA METALIC PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00156/AM11/	RLA File :04/24/040/00319/AM10/	Lic.No/Date:0410112739 29.03.2010	Defer Date: 12.10.2010
	Decision :NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 12.10.2010.			

2	Case No.:6/23/81-ALC2/2010	Party Name:ETE ELECTROGEARES PVT. LTD.,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status:Closed
	HQ File :01/81/050/00161/AM11/	RLA File :22/24/040/00002/AM11/	Lic.No/Date:2210009895 19.04.2010	Defer Date:
	Decision : : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

3	Case No.:4/23/81-ALC2/2010	Party Name:CONTINENTAL DEVICE INDIA LTD	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00159/AM11/	RLA File :22/24/040/00004/AM11/	Lic.No/Date:2210009923 28.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of IT are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

4	Case No.:5/23/81-ALC2/2010	Party Name:ASTRA LIGHTING LTD.,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00160/AM11/	RLA File :22/24/040/00006/AM11/	Lic.No/Date:2210009942 05.05.2010	Defer Date: 12.10.2010
	Decision : NC decided to send a copy of application to DIPP also. The case stands deferred and to be relisted on 12.10.2010.			

5	Case No.:3/23/81-ALC2/2010	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00158/AM11/	RLA File :61/24/040/00019/AM11/	Lic.No/Date:6110000452 26.05.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to DHI. The case stands deferred and to be relisted on 12.10.2010.			

6	Case No.:2/23/81-ALC2/2010	Party Name:SUNCHIRIN AUTOPARTS INDIA PVT. LTD.	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00157/AM11/	RLA File :07/24/040/00125/AM11/	Lic.No/Date:0710073087 20.07.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

7	Case No.:7/23/81-ALC2/2010	Party Name:GAVIRANGA ENTERPRISES	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00162/AM11/	RLA File :07/24/040/00184/AM11/	Lic.No/Date:0710073657 18.08.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to DHI. The case stands deferred and to be relisted on 12.10.2010.			

8	Case No.:10/23/81-ALC2/2010	Party Name:KEC INTERNATIONAL LTD.	Meet No/Date:23/81-ALC2/2010	Status: Deferred
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			07.09.2010	
	HQ File :01/81/050/00165/AM11/	RLA File :03/94/040/00302/AM11/	Lic.No/Date:0310588358 18.08.2010	Defer Date: 12.10.2010
Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer the case to DIPP. The case stands deferred and to be relisted on 12.10.2010.				

9	Case No.:8/23/81-ALC2/2010	Party Name:KDDL LTD.,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00163/AM11/	RLA File :07/24/040/00150/AM11/	Lic.No/Date:0710073680 19.08.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 12.10.2010.			

10	Case No.:9/23/81-ALC2/2010	Party Name:GUJARAT VICTORY FORGING PVT.LTD,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00164/AM11/	RLA File :34/24/040/00103/AM11/	Lic.No/Date:3410027756 20.08.2010	Defer Date: 12.10.2010
	Decision : : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer the case to M/o Mines on receipt of the application. The case stands deferred and to be relisted on 12.10.2010.			

11	Case No.:11/23/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Closed
	HQ File :01/81/050/00166/AM11/	RLA File :07/24/040/00190/AM11/	Lic.No/Date:0710073747 20.08.2010	Defer Date:
	Decision : : NC is presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			
12	Case No.:12/23/81-ALC2/2010	Party Name:SWITCHGEAR AND CONTROL TECHNICS PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status:Closed
	HQ File :01/81/050/00167/AM11/	RLA File :07/24/040/00193/AM11/	Lic.No/Date:0710073749 20.08.2010	Defer Date:
	Decision : : NC is presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

13	Case No.:13/23/81-ALC2/2010	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
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	HQ File :01/81/050/00168/AM11/	RLA File :07/24/040/00179/AM11/	Lic.No/Date:0710073752 20.08.2010	Defer Date: 12.10.2010
	Decision : NC observed that comments form DHI and M/o Steel is awaited. The case stands deferred and to be relisted on 12.10.2010.			

14	Case No.:14/23/81-ALC2/2010	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00169/AM11/	RLA File :03/94/040/00451/AM11/	Lic.No/Date:0310588716 20.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

15	Case No.:15/23/81-ALC2/2010	Party Name:WELSPUN GUJARAT STAHL ROHREN LTD.	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00170/AM11/	RLA File :34/24/040/00106/AM11/	Lic.No/Date:3410027766 20.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

16	Case No.:16/23/81-ALC2/2010	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00171/AM11/	RLA File :03/94/040/00484/AM11/	Lic.No/Date:0310589702 26.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 12.10.2010.			

17	Case No.:17/23/81-ALC2/2010	Party Name:TECHNICAL CONSULTANCY & SERVICES	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00172/AM11/	RLA File :03/95/040/00333/AM11/	Lic.No/Date:0310589907 27.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA			

for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.

18	Case No.: 18/23/81-ALC2/2010	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00173/AM11/	RLA File :04/24/040/00107/AM11/	Lic.No/Date:0410116762 30.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

19	Case No.: 19/23/81-ALC2/2010	Party Name:GUJARAT VICTORY FORGING PVT.LTD,	Meet No/Date:23/81-ALC2/2010 07.09.2010	Status: Deferred
	HQ File :01/81/050/00174/AM11/	RLA File :34/24/040/00127/AM11/	Lic.No/Date:3410027808 30.08.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 12.10.2010.			

PART – A & AR – FRESH

CASE NO. A- 01	M/s. Raychem RPG Limited, Mumbai
Meeting No. 23/81	F.No.01/81/162/165/AM-11/DES-II
Dated: 07.09.2010	Annual Advance Licence No. 0310459698 dated 31.01.2008
	RLA's F.No.03/95/40/242/AM00

Decision : The Committee decided to send a letter to firm as per comments of DIPP to submit following information:-

1. As per the Drawing submitted by the firm, net weight of export product is 830 gms and not 1.3 Kgs indicated by them in the application and the same may be clarified.
2. Justification for taking allowance of 12.77 mm as parting length.

The case stands deferred and to be relisted on 12.10.2010.

CASE NO. AR-51	M/s. Nazareth Metals, Mumbai
Meeting No.23 /81	89 F.No.01/81/162/335/AM-11/DES-II
Dated: 07.09.2010	Advance License No. & dated as mentioned below

Decision : NC decided to withdraw the case and examine the case on file. The comments from M/o Mines & MSME can be taken if required.

CASE NO. AR-52	M/s. P.P. Rolling Mills Mfg. Co. Pvt. Ltd., New Delhi.
Meeting No. 23 /81	F.No.01/81/162/1072/AM-08/DES-II
Dated: 07.09.2010	Advance License No. 0510212239 dated 19.11.2007
	RLA's F.No.05/24/40/649/AM08

Decision : NC observed that comments form M/o IT is awaited. The case stands deferred and to be relisted on 12.10.2010.

CASE NO. AR-53	M/s. Ohsung Electronics India Pvt. Ltd., Pune
Meeting No.23 /81	F.No.01/81/050/790/AM-09/DES-II
Dated: 07.09.2010	Advance License No. 3110037610 dated 09.03.2009
	RLA's F.No.31/24/40/0322/AM09

Decision : The case stands deferred and to be relisted on 12.10.2010 as PH has been given to the party in a similar case of DES-I.

CASE NO. AR-54	M/s. Ohsung Electronics India Pvt. Ltd., Pune
Meeting No. 23/81	F.No.01/81/050/085/AM-10/DES-II
Dated: 07.09.2010	Advance License No. 3110038911 dated 18.06.2009
	RLA's F.No.31/24/40/0040/AM10

Decision : The case stands deferred and to be relisted on 12.10.2010 as PH has been given to the party in a similar case of DES-I.
